

DIVISION BENCH
COURT - II

O-233

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/90(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

| | |
|------------------|---|
| IN THE MATTER OF | THE REGISTRAR OF COMPANIES WEST BENGAL VS GOEL INFOTECH PRIVATE LIMITED |
| UNDER SECTION | SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY |

Appearance (via video conferencing/physically)

Mr. Arun Kumar Mishra, Adv.] for Goel Infotech Private Limited

ORDER

1. Learned Counsel for the Respondent present.
2. Due to paucity of time, this matter could not be taken up for hearing.
3. List this matter **on 19.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**